Report entitled 'Accidental Deaths and Suicides in India' for the years 2011, 2012 and 2013, the total number of suicides in West Bengal under the profession 'Self employment-Farming/Agriculture' due to various causes are as under

Year	No. of suicides
2011	807
2012	Not reported
2013	0

During the year 2014 the total number of suicides in West Bengal under the profession 'Self-employed Persons (Agriculture)' due to various causes is nil.

Compensation for damage to crops

- 650. SHRI DEREK O' BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the number of farmers who applied for Government compensation for crop damage, State-wise and year-wise, since 2010;
- (b) the number of farmers whose claims have been approved and the number of farmers who have been compensated;
- (c) the number of such applicants who suffered less than 50 per cent damage; and
- (d) the total amount of compensation given to farmers for crop damage since 2010, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (d) State Governments initiate necessary relief measures to farmers in the wake of drought and other natural calamities from State Disaster Response Fund (SDRF) which is readily available with them. Additional financial assistance to State Government, over and above SDRF, is considered from National Disaster Response Fund (NDRF) on receipt of relief memoranda from State Governments and in accordance with extant norms and procedures.

Department of Agriculture, Cooperation and Farmers Welfare is concerned with coordination of relief measures necessitated by drought, hailstorm, pest attack, cold wave/frost. The details of financial assistance approved State-wise by the Government of India from National Disaster Response Fund (NDRF) from 2010-11 and onwards is given in the Statement (*See* below). Distribution of relief to the farmers is the responsibility of the State Governments.

Statement 64

Assistance sought by the State Government and assistance approved from the National Disaster Response Fund (NDRF) for drought, hailstorm, cold wave/frost in 2010-11, 2011-12, 2012-13, 2013-14, 2014-15 and 2015-16

Written Answers to (₹ in crores) SI. No.State 2010-11 2011-12 2012-13 2013-14 2014-15 2015-16 Assistance Assistance Assistance Assistance Assistance Assistance Assistance Assistance Assistance approved sought approved sought approved sought approved sought sought approved sought approved 2 5 7 14 1 3 6 8 9 10 11 12 13 Andhra Pradesh 1. 3006.41 706.15 1090.78 142.97 638.09 254.54 1532.00 237.51 [RAJYA SABHA] 59.71 40.06 Bihar 1459.54 2. 2871.00 12564.04 931.87 2041.10 791.42 3. Chhattisgarh 6093.79 @ Gujarat 643.80 277.30 4. 7357.54 864.71 5. Haryana 287.00 31.10 4829.25 168.87 1925.97 369.09 Karnataka 2605.99 7672.40 778.06 779.20 200.85 3830.84 1540.20 186.68 526.06 226.57 99.12 3609.35 282.35 82.77 151.28 105.33 Unstarred Questions 1996.07 62.61 7. Kerala 1 532.78 107.89 Madhya Pradesh 8. 5723.65 494.95 4220.39 9. Maharashtra 5996.75 529.61 1073.15 574.71 3232.15 778.09 4475.76 552.88 6P13.28 1962.99 4002.82 1801.32 1036.98

Unstarred Questions

Written Answers to

[4 December, 2015]

[@] proposal has been sent to MHA for HLC consideration

[#] Proposals are at various stages of processing.